

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 875

TO BE ANSWERED ON THE 1ST MARCH, 2016/PHALGUNA 11, 1937 (SAKA)

CRIME AGAINST INFANTS AND CHILDREN

875. SHRI HUKUM SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether cases of rape of infants and children below ten years are on the rise in the country;

(b) if so, the details thereof and the number of such cases reported and the action taken against the guilty during each of the last three years and the current year, State-wise;

(c) whether the Supreme Court has made any ruling in this regard and directed the Government to enact a separate law providing stringent punishment for child rapists;

(d) if so, the details thereof and the reaction of the Government in this regard; and

(e) the time by which the new law is likely to be enacted along with the other effective measures taken, to stop such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As per information provided by the National Crime Records Bureau (NCRB), data on cases reported & cases disposed of under rape of children (below 18 years) is maintained. A total of 8,541, 12,363 and 13,766 cases were reported under rape of children

(below 18 years) during 2012, 2013 and 2014 respectively, showing rising trend. State/UT wise cases reported, cases charge sheeted, cases convicted, persons arrested, persons charge sheeted and persons convicted under rape of children (below 18 years) and under the Protection of Children from Sexual Offences Act, 2012 are enclosed at Annexure-I&II respectively. Furthermore, as per available Monthly Crime Statistics, State/UT wise cases reported under rape of children (below 18 years) and under the Protection of Children from Sexual Offences Act, 2012 during 2015 is enclosed at Annexure-III.

(c) to (e): Hon'ble Supreme Court in Writ Petition (C) No. 4/2016, Supreme Court Women Lawyers Association (SCWLA) Vs Union of India & Anr. has said that this court can not provide a higher punishment than one provided under the law, however it can only suggest to legislate. Government of India is committed to strict implementation of relevant provisions of Protection of Children from Sexual Offences Act, 2012 (POCSO Act) as amended by the Criminal Law (Amendment) Act, 2013. These enactments provide for

protection of children from the offences of sexual assault, sexual harassment and pornography with due regard for safeguarding the interest and well being of the child at every stage of the judicial process, incorporating child-friendly procedures for reporting, recording of evidence, investigation and trial of offences and provision for establishment of Special Courts for speedy trial of such offences.

Annexure - I

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under rape of children (below 18 years) during 2012-2014

SL	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	613	624	46	604	705	56	770	616	42	820	616	58	477	295	13	638	404	13
2	Arunachal Pradesh	18	11	1	18	10	1	35	23	0	33	24	0	43	39	1	42	48	1
3	Assam	156	93	0	155	93	0	230	134	4	223	139	4	125	60	2	111	60	2
4	Bihar	137	113	17	148	141	17	86	117	20	96	116	21	103	117	13	121	142	16
5	Chhattisgarh	519	524	96	531	540	78	595	593	66	682	682	130	806	799	88	890	909	111
6	Goa	38	23	1	49	29	1	59	38	1	63	45	1	57	49	2	70	63	2
7	Gujarat	150	143	12	210	201	13	263	243	11	314	302	19	291	275	5	397	382	5
8	Haryana	276	245	15	379	379	15	388	335	49	477	468	58	416	385	90	502	486	102
9	Himachal Pradesh	89	73	16	129	118	23	130	124	32	205	198	28	135	114	24	162	155	32
10	Jammu & Kashmir	13	13	1	21	21	1	25	17	2	25	25	2	37	27	1	37	35	1
11	Jharkhand	6	2	0	4	2	0	23	9	1	10	12	4	78	74	9	100	87	11
12	Karnataka	142	130	17	178	156	19	270	203	17	330	293	14	694	553	20	807	666	22
13	Kerala	455	387	22	604	476	25	637	457	34	703	554	25	754	657	35	848	841	38
14	Madhya Pradesh	1632	1638	232	1970	1983	279	2112	2033	457	2538	2518	574	2352	2327	552	2915	2918	658
15	Maharashtra	917	825	43	1257	1212	47	1546	1309	44	1932	1762	58	1714	1527	57	2018	1907	65
16	Manipur	17	1	0	7	1	0	40	4	0	3	2	1	38	13	0	22	7	0
17	Meghalaya	81	20	2	84	25	2	112	90	4	99	91	5	61	77	7	69	82	7
18	Mizoram	73	64	29	74	64	27	57	42	11	56	44	11	91	66	23	90	64	23
19	Nagaland	7	14	10	8	24	24	3	3	7	3	3	3	11	5	2	9	5	1
20	Odisha	192	174	7	242	232	11	509	377	20	479	469	21	753	609	13	715	678	15
21	Punjab	295	190	54	282	234	68	490	369	182	520	402	191	476	388	97	553	461	104
22	Rajasthan	572	408	111	491	488	142	892	689	99	902	903	232	825	625	126	775	764	140
23	Sikkim	21	30	10	19	12	30	25	25	48	43	50	45	40	32	18	36	32	2
24	Tamil Nadu	292	242	33	333	285	44	419	378	32	505	423	33	0	188	68	6	242	60
25	Telangana													583	445	32	883	719	32

26	Tripura	17	36	2	12	45	12	43	51	4	68	54	10	122	76	6	119	106	8
27	Uttar Pradesh	1040	930	250	1581	1349	333	1381	1166	264	2143	1701	334	1538	1452	273	2346	2156	372
28	Uttarakhand	34	31	15	33	30	13	32	28	20	39	38	29	84	79	10	96	99	13
29	West Bengal	285	186	8	178	138	8	377	335	9	354	377	13	0	0	0	0	0	0
	TOTAL STATE(S)	8087	7170	1050	9601	8993	1289	11549	9808	1480	13665	12311	1924	12704	11353	1587	15377	14518	1856
30	A & N Islands	10	5	1	17	8	1	21	29	2	29	41	2	20	16	1	24	21	1
31	Chandigarh	17	21	7	18	18	8	19	13	15	27	14	16	32	31	12	34	42	13
32	D&N Haveli	1	1	1	1	1	2	4	2	0	4	2	0	2	2	0	3	3	0
33	Daman & Diu	4	4	1	9	9	1	4	4	0	4	4	0	1	1	1	1	1	1
34	Delhi UT	415	368	97	516	507	145	757	657	114	804	830	120	1004	895	116	933	912	144
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	7	10	1	9	13	1	9	3	0	14	7	0	3	2	0	3	3	0
	TOTAL UT(S)	454	409	108	570	556	158	814	708	131	882	898	138	1062	947	130	998	982	159
	TOTAL (ALL INDIA)	8541	7579	1158	10171	9549	1447	12363	10516	1611	14547	13209	2062	13766	12300	1717	16375	15500	2015

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Annexure - II

State/UT wise cases registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under the Protection of Children from Sexual Offences Act, 2012 during 2014							
SL	State/UT	2014					
		CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	106	52	1	113	83	1
2	Arunachal Pradesh	5	3	0	6	3	0
3	Assam	311	141	5	308	141	5
4	Bihar	57	46	4	72	58	6
5	Chhattisgarh	417	370	22	415	412	22
6	Goa	4	0	0	2	0	0
7	Gujarat	118	58	0	117	66	0
8	Haryana	3	2	0	2	2	0
9	Himachal Pradesh	22	14	0	19	14	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	31	25	4	33	26	4
12	Karnataka	620	476	7	667	570	7
13	Kerala	439	325	8	433	352	8
14	Madhya Pradesh	126	122	11	141	141	11
15	Maharashtra	190	149	0	174	167	0
16	Manipur	7	1	0	7	1	0
17	Meghalaya	48	41	0	44	41	0
18	Mizoram	42	32	0	17	7	0
19	Nagaland	0	0	0	0	0	0
20	Odisha	109	73	0	100	78	0
21	Punjab	25	20	1	32	24	1
22	Rajasthan	191	165	0	177	177	0
23	Sikkim	23	18	1	23	19	1

24	Tamil Nadu	1055	575	5	1141	643	5
25	Telangana	25	6	0	35	10	0
26	Tripura	32	26	3	31	26	3
27	Uttar Pradesh	3637	3042	9	6018	4730	14
28	Uttarakhand	74	58	4	70	68	4
29	West Bengal	1058	650	12	864	802	12
	TOTAL STATE(S)	8775	6490	97	11061	8661	104
30	A & N Islands	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0
34	Delhi UT	107	64	3	93	66	5
35	Lakshadweep	1	1	0	3	3	0
36	Puducherry	21	18	0	15	18	0
	TOTAL UT(S)	129	83	3	111	87	5
	TOTAL (ALL INDIA)	8904	6573	100	11172	8748	109

Source: Crime in India

Annexure-III

State/UT wise cases registered under Crime against Children during 2015 (Provisional)

S. No.	State/UT	Rape	Protection of children from sexual offences Act, 2012*	Figures are upto the month of
1	Andhra Pradesh	443	102	December
2	Arunachal Pradesh	54	1	December
3	Assam	33	165	July
4	Bihar	30	1	August
5	Chhattisgarh	650	100	November except September
6	Goa	43	1	December
7	Gujarat	318	1	December
8	Harayan	2	116	November
9	Himachal Pradesh	108	8	December
10	Jammu & Kashmir	0	0	November except January to March
11	Jharkhand	63	8	October except July
12	Karnataka	504	458	December
13	Kerala	711	518	December
14	Madhya Pradesh	1215	38	October
15	Maharashtra	1854	169	December
16	Manipur	11	25	December
17	Meghalaya	36	100	December
18	Mizoram	32	101	December
19	Nagaland	7	0	December

20	Odisha	572	114	October except May
21	Punjab	361	16	November
22	Rajasthan	191	48	May
23	Sikkim	28	3	December
24	Tamil Nadu	923	483	December
25	Telangana	519	159	December
26	Tripura	89	0	November
27	Uttar Pradesh	819	1677	November
28	Uttarakhand	48	0	November
29	West Bengal	NR	NR	
	Total (State)	9664	4412	
30	A & N Islands	24	4	December
31	Chandigarh	33	1	December
32	D & N Haveli	6	2	December
33	Daman & Diu	1	0	July
34	Delhi	636	74	October
35	Lakshadweep	0	0	December
36	Puducherry	0	41	December except August
	Total (UTs)	700	122	
	Total (All India)	10364	4534	

Source : Monthly Crime Statistics

*1 it includes section 4&6 of POCSO Act, 2012

Data is provisional

NR stands for data not available